

## ORDER

All the learned counsel are requested to switch off their mobile phones before entering into the corridor/Court rooms. In case of violation of the order, the mobile set will be forfeited.

It is for information to all the litigants and all concerned that no litigant shall be permitted to enter into the corridor/Court Rooms with mobile phone. The Court Officer shall not issue entry pass unless a written undertaking is furnished that the person would not carry mobile phone in the corridor/Court Rooms. In case of any violation, the mobile set shall be forfeited and appropriate legal action shall be taken.

Dated, the 15<sup>th</sup> March, 2011  
Jharkhand High Court, Ranchi.

By Order of the Court,

  
(P.R. Dash) 15/3/11

Registrar General I/c